

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1155

ANSWERED ON:26.11.2009

PREVENTING BIGAMY

Botcha Lakshmi Smt. Jhansi; Gandhi Shri Feroze Varun; Gowda Shri D.B. Chandre

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Law Commission has suggested that bigamy be made a cognizable offence;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to amend the Criminal Procedure Code to check bigamy?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (c) The information is being collected and will be laid on the Table of the House.